

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 446/GT/2020

Subject : Petition for approval of tariff for the period 2019-24 in respect of MTPS Stage-II (390 MW)

Petitioner : Kanti Bijlee Utpadan Nigam Limited

Respondents : BSPHCL and Others

Date of Hearing : **8.8.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Ms. Swapna Seshadri, Advocate, KBUNL
Ms. Ritu Apurva, Advocate, KBUNL
Shri Karthikeyan Murugan, Advocate, KBUNL
Shri Saurav Lalhal, KBUNL
Shri Prashant Chaturvedi, KBUNL
Shri Puneeth Ganapathy, Advocate, BSPHCL
Shri Sankalp Udgata, Advocate, BSPHCL

Record of Proceedings

Since the orders in Petition (which was reserved on 13.6.2024) could not be issued prior to one Member of this Commission, who formed part of the Coram, demitting office, the matter has been re-listed for hearing.

2. During the hearing, the learned counsels appearing for the Petitioner and the Respondents submitted that since the pleadings and arguments have been completed, the Commission may reserve its orders in the Petition. They, however, sought permission to file a short note of arguments in the matter. This was permitted by the Commission.

3. The Commission, after hearing the learned counsels, permitted the parties to file their short notes of submissions (not exceeding three pages) on or before **20.8.2024**, after serving a copy to the other.

4. Accordingly, based on the consent of the parties, the order in the Petition was reserved.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

